

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 1592
TO BE ANSWERED ON 05.03.2018

Allahabad University

1592. SHRIMATI KIRRON KHER:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has taken substantive action on the audit report presented by the University Grants Commission panel on alleged misadministration in the Allahabad University and if so, the details thereof;
- (b) the details of changes that the Government proposes to bring in the administration of the University for proper utilisation of funds; and
- (c) the details of check and balance planned/being planned by the Government to ensure efficient and better administration in the said University?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a) to (c): Action on the report on the academic, research, financial and infrastructural audit of the University of Allahabad conducted by the University Grants Commission (UGC) is at preliminary stage. However, as regards proper utilisation of funds, a detailed directive has already been issued to all the Central Universities including University of Allahabad through UGC reiterating the need for improving financial management and strict compliance of rules and procedures. All Central Universities, including University of Allahabad have been requested to conduct internal audits of their Accounts in a time bound manner. In administrative matters like career advancement scheme, promotion policies, fixation of pay/grade pay, allowances, increments, upgradation/revision of pay scales/allowances etc., the Central Universities including University of Allahabad have been advised to take decision in strict conformity with the rules / regulations / instructions of Government of India / UGC. The meetings of the Statutory Bodies of the Universities are attended by the representatives of the Ministry as well as the UGC as per the respective Statutes with a view to ensure observance of Rules and maintenance of procedural propriety.
